12 Noon

1201

PAPERS LAID ON THE TABLE ECONOMIC SURVEY FOR YEAR 1965-66

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIA-MENTARY AFFAIRS AND COMMU-NICATIONS (SHRI **JAGANNATH** RAO): Sir, on behalf of Sachindra Chaudhuri, I beg to lay on the Table a copy of the Economic Survey for the year 1965-66'. [Placed in Library. See No. LT-5553/66].

STATEMENTS SHOWING ACTION TAKEN ON ASSURANCES, PRO-MISES AND UNDERTAKINGS GIVEN DURING VARIOUS SESSIONS

SHRI JAGANNATH RAO: Sir, on behalf of Shri Satya Narayan Sinha, I beg to lay on the Table the following statements showing the taken by Government on the various assurances, promises and undertakings given during the Sessions shown against each:-

- (i) Statement No. XX-Fourtieth Session 1962.
- XIV-Forty-(ii) Statement No. sixth Session, 1964.
- (iii) Statement No. IX-Fortyeighth Session, 1964.
- No. XI-Forty-(iv) Statement ninth Session, 1964.
- (v) Statement No. XI-Fiftieth Session, 1964.
- (vi) Statement No. VIII—Fiftyfirst Session, 1965.
- (vii) Statement VII-Fifty-No. Second Session, 1965.
- (viii) Statement No. V-Fiftythird Session, 1965.
- (ix) Statement No. II—Fiftyfourth Session, 1965.

[See Appendix LV, Annexure Nos. 8 to 16.7

ANNUAL REPORT AND ACCOUNTS (1964-65 OF THE PALLATHRA BRICKS AND TILES LTD., SHER-TALLY AND RELATED PAPERS

THE MINISTER OF STATE OF THE MINISTRY INDUSTRY BIBUDHENDRA (SHRI MISRA): Sir, on behalf of Shri D. Sanjivayya I beg to lay on the Table under subsection (3) of section 619-A of the Companies Act, 1956, a copy each of the following papers:-

on the Table

- (i) Annual Report and Accounts of the Pallathra Bricks and Tiles Limited, Shertally, for the year ended the 31st March, 1965 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon.
- (ii) Review by Government on the working of the company.

[Placed in Library. See No. 5576/66.1

GOVERNMENT RESOLUTION CON-STITUTING A COMMITTEE TO REVIEW THE WORKING OF HE EXPORT PROMOTION COUN-CILS

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): Sir, I beg to lay on the Table a copy of Government Resolution No. 11(33)65-EAC dated the 21st December, 1965, constituting a Committee to review the working of the Export Promotion Councils. [Placed in Library. No. LT-5580/661

GOVERNMENT RESOLUTION ON BLACK PEPPER

SHRI MANUBHAI SHAH: Sir, I also beg to lay on the Table a copy of Government Resolution No. 3|12| 65-EP-(Agri), dated the 1st January, 1966, on Black Pepper. [Placed in Library. See No. LT-5554/66]

GOVERNMENT RESOLUTION CON-STITUTING A COMMITTEE REVIEW THE WORKING OF THE FORWARD MARKETS COMMIS-SION, BOMBAY

SHRI MANUBHAI SHAH: Sir, I also beg to lay on the Table a copy of Government Resolution No. 35(2)-Com. (Genl) (FMC)/65 dated the 16th February, 1966, constituting a Committee to review the working of the Forward Markets Commission, Bombay, [Placed in Library. See No. LT-5579/68.1